

(16)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


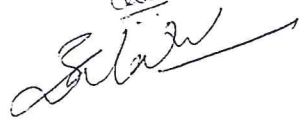
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/414/ (IB)/2017  
NAME OF THE PETITIONER(S) : PITAMBER MISHRA  
NAME OF THE RESPONDENT(S) : ALECTRONA ENERGY PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. MURUND RAO	Counsel for Petitioner	
2.	P.V. Balasubramanian	Counsel for Respondent	

ORDER

Counsel representing both the parties are present and stated that talks between the parties for settlement are in progress. They sought time for making submissions in regard to the final outcome of the settlement talks. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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